

ITEM NO.12+14+15

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).607/2022

ARCHITA & ORS.

Petitioner(s)

VERSUS

NATIONAL MEDICAL COMMISSION & ORS.

Respondent(s)

IA No.129608/2022 - INTERVENTION/IMPLEADMENT

IA No.126974/2022 - INTERVENTION/IMPLEADMENT

IA No.126953/2022 - INTERVENTION/IMPLEADMENT

WITH

W.P.(C) No. 183/2022 (PIL-W)

IA No.41712/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 229/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No.171/2022 (PIL-W)

IA No. 36593/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 38377/2022 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.777/2022 (X)

IA No. 135763/2022 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 725/2022 (X)

(FOR ADMISSION)

W.P.(C) No.713/2022 (X)IA No. 135049/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P.(C) No.708/2022 (X)

(FOR ADMISSION)

W.P.(C) No.761/2022 (X)

(FOR ADMISSION)

W.P.(C) No.689/2022 (X)IA No. 120707/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P.(C) No.679/2022 (X)W.P.(C) No.667/2022 (X)

IA No. 142073/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 142070/2022 - INTERVENTION/IMPLEADMENT

IA No. 135694/2022 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.630/2022 (X)IA No. 119868/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)W.P.(C) No.625/2022 (X)

IA No. 135452/2022 - INTERVENTION APPLICATION)

W.P.(C) No.631/2022 (X)W.P.(C) No.377/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No.618/2022 (X)

IA No. 136348/2022 - INTERVENTION/IMPLEADMENT
 IA No. 127925/2022 - INTERVENTION/IMPLEADMENT)
W.P.(C) No. 620/2022 (X)
W.P.(C) No. 587/2022 (X)
 IA No. 127054/2022 - INTERVENTION APPLICATION
W.P.(C) No. 746/2022 (X)
 IA No. 129493/2022 - EXEMPTION FROM FILING O.T.
 IA No. 137014/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)
W.P.(C) No.867/2022 (X)
 IA No. 149221/2022 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No.1038/2022 (X)
 For Admission
W.P.(C) No.879/2022 (X)
 (FOR ADMISSION)
W.P.(C) No.880/2022 (X)
 (With Office Report)

Date : 22-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
 HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Raji Dutta, Sr. Adv.
 Mr. Jitender Kumar Mohapatra, Adv.
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Mr. Udbhav Nanak, Adv.

Mr. Utkarsh Pratap, Adv.

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Mr. R. Sudhakaran, Adv.

Mr. G.R. Vikash, Adv.

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Petitioner-in-person

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Mr. Mandeep Kalra, AOR

Mr. Manoj V.George, Adv.
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Mr. KM Vignesh Ram, Adv.
Ms. Bhawna, Adv.

For Respondent(s)

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Mr. Pushpinder Singh Sodhi, Adv.

Mr. Prashant Padmanabhan, AOR

Mr. James P.Thomas, Adv.

Mr. Alok Kr. Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. In deference to the Order dated 11.11.2022, the Ministry of Health and Family Welfare, Government of India has filed Compliance Affidavit dated 21.11.2022. It appears that the copy thereof has not been provided to learned counsel for the petitioners or the other respondents.
2. Learned Additional Solicitor General states that the copy of the same shall be circulated to all the learned counsel for the parties during the course of the day.
3. Post these matters for hearing on 29.11.2022(NMD).
4. List W.P.(C)No.880/2022 and WP(C)No.1038/2022 along with these matters.

W.P.(C)No.867/2022, W.P.(C)No.879/2022, W.P.(C)No.880/2022 & W.P.(C)No.1038/2022

1. Learned Senior Counsel/learned counsel appearing on behalf of the petitioners submit that separate issues regarding internship have been raised in these petitions.
2. List on 29.11.2022(NMD).

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)